IMMEDIATE
PARLIAMENT MATTER

No.13/2016-Parl
Government of India
Ministry of Corporate Affairs

Shastri Bhawan, 5th Floor, ‘A’ Wing,
Dr.R.P.Road, New Delhi 110001

OFFICE MEMORANDUM

Subject:- Laying of papers on the Table of Rajya Sabha – Guidelines regarding

The following communication has been received from the Rajya Sabha Secretariat:-

<table>
<thead>
<tr>
<th>S.No.</th>
<th>No.&amp; date</th>
<th>Subject</th>
</tr>
</thead>
<tbody>
<tr>
<td>1.</td>
<td>RS.4/2016-T; 08.02.2016</td>
<td>Laying of papers on the Table of Rajya Sabha - Guidelines regarding</td>
</tr>
</tbody>
</table>

2. A copy of the said O.M. is being posted on MCA web-site for information of all concerned.

3. All Officers/Sections in the Ministry of Corporate Affairs are requested to refer the same for guidance and compliance.

(J.S. Aushi Khasi)
Deputy Secretary to the Government of India
Tel. No.2338 1615

To
1. All Officers/Sections in the Ministry of Corporate Affairs.

Copy for information to:-

1. PSO/PS to Secretary
2. PPS to AS/PS to DGCoA
3. PPS to JS(AC)/PS to JS(M)/PS to JS(B)/PS to JS(K)
4. PS to Advisor(Cost)/PS to EA/PS to DII(NS)/PS to DII(AS)
5. e-Governance Cell, along with a copy of above said O.M. of Rajya Sabha Secretariat for up-loading on MCA website under category 'Parliament Matters'.